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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

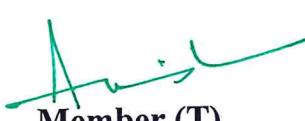
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 79/BB/17	-	For hearing	73(4)	Mr. Ramalingam Krishnan alias Ashok Ramalingam Vs Anytime Medicare Services Pvt Ltd

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. R. PARTHASARATHY *Anytime Medicare Genius* R. Parthasarathy
9341219203 *P std to Dindigul*

O R D E R

Counsel for petitioner is present. Shri R. Parthasarathi, PCS reported that, he would file appearance for the Respondent Company. For filing appearance as well objections/counter, list it on 14/11/2017.


Member (T)


Member (J)